

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

SAPPLICATION NUMBER

:

PETITION NUMBER

: CP/1044/2019

NAME OF THE PETITIONER(S)

: NAJMA MEERAN & 3 OTHERS

NAME OF THE RESPONDENT(S)

: MOUNTAIN ESTATES PVT LTD & 4 OTHERS

UNDER SECTION

: SEC 59 OF CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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14

MA/1175/2019 in CP/1044/2019  
CP/1044/2019

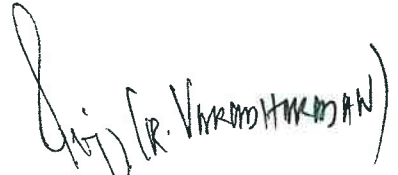
**ORDER**

Learned Counsel for Applicant Mr. K. Gowtham Kumar, Advocate, Learned Counsel for R1 Ms. Geethanjali (for Aiyar & Dolia) and Learned Counsel for R2 Mr. B. Dhanraj, Advocate and Learned Counsel for R3 and R4 Mr. Keerthikiran, Advocate (for Arun C Mohan) are present through video conferencing mode.

Learned Counsel for the Applicant / Petitioner represents that the matter may be adjourned to some other date as the Counsel for the Applicant is in the process of engaging his Senior Counsel to make submissions. Taking into consideration the said representation, post this matter on **09.11.2020**.



**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)



**(R. VARADHARAJAN)**  
MEMBER (JUDICIAL)

ghk